

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF SARVESHWAR CREATIONS
PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	SARVESHWAR CREATIONS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	22/02/2008
3.	Authority under which corporate debtor is incorporated / registered	ROC-Delhi
4.	Corporate Identity No./Limited Liability Identification No. of corporate debtor	U18109DL2008PTC174410
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office:-CR-274 LALITA PARK, LAXMI NAGAR DELHI 110092 Principal Office:- B-152, Sector 63, Noida UP
6.	Insolvency commencement date in respect of corporate debtor	13/02/2020 (NCLT Order received on 17/02/2020)
7.	Estimated date of closure of insolvency resolution process	15/08/2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: ManoharLal Vij IBBI/IPA-001/IP-P01480/2018-2019/12269
9.	Address and e-mail of the interim resolution professional, as registered with the Board	204, CA Apartments, A-3, PaschimVihar, New Delhi – 110063 E-mail: mlvij1956@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	ManoharLal Vij Interim Resolution Professional of Sarveshwar Creations Private Limited AVM Resolution Professionals LLP (IPE) Corporate Office: 8/28, 3rd Floor, WEA, Abdul Aziz Road, Karol Bagh, New Delhi 110005 Email: cirp.sarveshwar@avmresolution.com
11.	Last date for submission of claims	02/03/2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Nil
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable



14.	(a) Relevant Forms and	(a) Web link:- https://ibbi.gov.in/home/downloads Physical Address: AVM Resolution Professional LLP (IPE) 8/28, 3rd Floor, WEA, Abdul Aziz Road, Karol Bagh, New Delhi- 110005
	(b) Details of authorized representatives are available at:	(b) Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of **Sarveshwar Creations Private Limited** on 13/02/2020 (copy of order received on 17/02/2020)

The creditors of **Sarveshwar Creations Private Limited** are hereby called upon to submit their claims with proof on or before 02/03/2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.




Manohar Lal Vij
Interim Resolution Professional of
Sarveshwar Creations Private Limited
IBBI/PA-001/IP-P01480/2018-2019/12269
AVM Resolution Professionals LLP (IPE)
Corporate Office: 8/28, 3rd Floor, WEA,
Abdul Aziz Road, Karol Bagh,
New Delhi 110005
Landline Nos.: 01141486026/27

Date: 17/02/2020
Place: New Delhi